

वर्तमान आदेशों में ऐसी व्यवस्था है कि इन्हें बर्दियां देने की जरूरत नहीं है और इस विषय में रेल प्रशासन अपनी-अपनी पद्धति का अनुसरण कर सकते हैं।

मध्य रेल की रेल लाइनों को दोहरा करना

5088. श्री गं० च० वीक्षित : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) उन स्थानों के नाम क्या क्या हैं जहां मध्य रेलवे की रेल लाइनों को दुहरा नहीं किया गया है;

(ख) क्या ऐसा करने के लिए कोई कार्यवाही करने का विचार है; और

(ग) यदि हां, तो ऐसा कब तक किये जाने की सम्भावना है ?

बिधि तथा समाज कल्याण और रेलवे मंत्री (श्री गोविंद मेनन) : (क) एक विवरण सभा पटल पर रखा गया है। [प्रन्थालय में रखा गया। देखिये संख्या LT—2500/69]

(ख) और (ग). विवरण में बताये गये खण्डों में से, 274.22 किलोमीटर दूरी में दोहरी लाइन बिछाने का काम हो रहा है और 261.89 किलोमीटर दूरी में दोहरी लाइन बिछाने का काम शुरू करने का विचार है। इस रेलवे के मीटर लाइन और छोटी लाइन के खण्डों में दोहरी लाइन बिछाने का अभी कोई विचार नहीं है।

#### INTRODUCTION OF OLD AGE PENSION IN MYSORE

5089. SHRI S. A. AGADI : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that Old Age Pension has been introduced in Mysore State; and

(b) if so, since when and the rate of pension and how many applications were received, disposed of and are pending in Mysore State District-wise and year-wise since 1967-68 ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] :

(a) Yes, Sir.

(b) Since 1-1-1965; the rate of pension is Rs. 15/- per month; the other details are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2501/69].

#### PENALTY ON EXCESS INDUSTRIAL PRODUCTION

5090. SHRI BIBHUTI MISHRA :  
SHRI RAM AVTAR SHARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a news item appearing on page 4 of the Indian Express dated the 16th September, 1969 under the caption "Penalty for excess Industrial growth";

(b) if so, the nature of penalty contemplated to be imposed; and

(c) its effect on future production ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) and (c). The question of the action to be taken in cases where the industrial undertakings have established capacity much in excess of the licensed capacity in violation of the licensing provisions of the Industries (Development and Regulation) Act, 1951 is under the active consideration of Government.

#### RISE IN PRICE OF PAPER AFTER DECONTROL

5091. SHRI MURASOLI MARAN :  
SHRI ARJUN SINGH BHADORIA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the percentage of increase in paper prices decontrol; and

(b) the measures taken by Government to curb the price rise ?